

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.223- IA/477(AHM)2024  
ITEM No.224- IA/932(AHM)2024  
ITEM No.225- IA/957(AHM)2024 in IA/477(AHM)2024  
in  
CP(IB)/96(AHM)2021

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Ayodhya Orchards LLP

.....Applicant

V/s

SAFECO Hygiene Films Pvt Ltd

.....Respondent

**Order delivered on: 09/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the SRA

: Mr. Nakul Mohta, Adv. a.w Ms. Vidhi Gupta & Ms. Riya  
Dhingra, Adv. IA 477 of 2024 & IA 957 of 2024

Mr. Nakul Mohta and Ayush Kashyap, . in IA 932/24

For the Respondent

: Mr. Aman A Mir, Adv. for GIDC

Mr. Sumit Parikh, Adv. for R-2

For the State Tax

: Mr. Nikunj Parekh, Adv.

**ORDER**

**IA/477(AHM)2024**

State Tax Department seeks time to file reply in the matter.

List for further consideration on 28.08.2024.

**IA/932(AHM)2024**

Ld. Counsel for GIDC seeks time to file reply in the matter.

List for further consideration on 28.08.2024.

**IA/957(AHM)2024 in IA/477(AHM)2024**

State Tax Department seeks time to file in the matter.

List for further consideration on 28.08.2024.

-Sd-

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**